## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 53/(MAH)/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: M/s. The Emerald Company Ltd. & Ors.  $V/s \\ M/s. \ Laxmi \ Asbestos \ Products \ Ltd.$ 

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Aastra Arera Advacate	1/6 Khailon & Co For Pelilioners	Aastha.
	Khursheeel Va ils. I Sagan Al	ifclas Advocate sociates for R 1,35/11 and 13	garafelu
3. A	Justafa K.13	anatwole Advocate for Respondent	Applanatuala
		NO 12	

ORDER TCP 53/397-398/NCLT/MB/MAH/2010

At request of the parties, list this matter on 29.1.2018

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)